

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/64/17
IN
PETITION NUMBER : CP/13/2017
NAME OF THE PETITIONER(S) : PREM KUMAR
NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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①. D. PRABHU MUKUNTH ARUNKUMAR For R1

D. Prabh

②. Preethi. S. Arasu
Proxy Counsel for Petitioner

Preethi S Arasu

③. D. Lewsalyn. for. Adrian D. Rozario.

Adrian D. Rozario
22/06/2017

ORDER

Ms. Preethi S. Arasu, Counsel for Petitioner present. Mr. D. Prabhu Mukunth Arunkumar, Counsel for R-1 present. Ms. D. Lewsalyn, Counsel for R-2 to R-26 also present. Vakalat for R-2 and R-3 is already filed. Now, Counsel for R2 to R-26 is filing Vakalat for R-4 to R-15 and undertakes to file Vakalat for R-16 to R-26 also. Counsel for R-1 has filed counter in the Application and a copy of the same is given to the other side. Counsel for R-2 to R-26 prayed time for filing the counter. At request, time is enlarged with the direction to the Counsel for R-2 to R-26 that the counter shall be filed within one week by giving a copy to the other side. Matter is posted for arguments.
Put up on 14.07.2017.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)